



\$~23

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 2934/2023
SATYENDRA KUMAR BIND Petitioner
Through: Mr. Abhay Kumar Bhargava with
Mr.Satyarth Sinha, Advocates.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Nitinjya Chaudhary, Senior Panel
Counsel for UOI with Ms.Theepa
Murugesan, G.P. and Mr.Rahul Mourya,
Advocate.

CORAM:
HON'BLE MR. JUSTICE SANJEEV SACHDEVA
HON'BLE MR. JUSTICE MANOJ JAIN

% **ORDER**
31.08.2023

CM APPL.44889/2023

1. This is an application on behalf of counsel for the respondents for correction of the name in order dated 20.03.2023.
2. For the reasons stated in the application, the application is allowed.
3. The name of Ms. Theepa Murugesan shall be read as having appeared on 20.03.2023 along with Mr. Nitinjya Chaudhry, Senior Panel Counsel for the respondents.
4. This order be uploaded as a corrigendum to order dated 20.03.2023.

SANJEEV SACHDEVA, J

MANOJ JAIN, J

AUGUST 31, 2023
st